

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
[SAMADHAN SAMAROH]

PROCEEDING OF

Civil Appeal No(s). 10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

WITH

C.A. No. 721-722/2021 (III-A)

(IA No. 23334/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2341/2023 (XI)

(IA No. 21356/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 150414/2024 - EXEMPTION FROM FILING O.T.)

IA No. 21357/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14527/2023 (XI)

(IA No. 101482/2024 - APPLICATION FOR PERMISSION

IA No. 128463/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 13505/2023 (XI)

(IA No. 38101/2024 - APPLICATION FOR PERMISSION

IA No. 182621/2023 - EXEMPTION FROM FILING O.T.)

IA No. 124552/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18179/2023 (XI)

(IA No. 151140/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 151139/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 38498/2023 (XI)

(IA No. 208875/2023 - CONDONATION OF DELAY IN FILING

IA No. 208874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 208873/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 38499/2023 (XI)

(IA No. 208425/2023 - CONDONATION OF DELAY IN FILING
IA No. 208427/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 208428/2023 - EXEMPTION FROM FILING O.T.)
Diary No(s). 39645/2023 (XI)

(IA No. 218569/2023 - CONDONATION OF DELAY IN FILING
IA No. 218576/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 218571/2023 - EXEMPTION FROM FILING O.T.)

Date : 22-08-2026

PRESENT: HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
Mr. M.R. SHAMSHAD, SENIOR ADVOCATE
MR. MEENESH DUBEY, ADVOCATE-ON-RECORD

For Appellant(s): Mr. Pradeep Misra, AOR
Mr. Daleep Dhyanī, Adv.
Ms. Disha Jham, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s): Mr. Abdul Qadir Abbasi, AOR
Mr. Rajnish Kumar Jha, AOR

Mr. Aryan Dev Pandey, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Mr. Sakesh Kumar, Adv.
Mr. Karunakar Mahalik, AOR
Ms. Gitanjali N. Sharma, Adv.
Ms. Alpha M. Prasad, Adv.

M/S. Gorkela Law Office, AOR

1. Settlement is not possible.
2. List before the Court.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)